

ITEM NO.13

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1349/2024

OMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2697/2024 (II)

Date : 03-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Syed Mehdi Imam, AOR
Mr. Jitendra Kumar, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR
Ms. Shweta Yadav, Adv.
Mr. Krishna Pandey, Adv.
Mr. Aniket Tiwari, Adv.
Ms. Apurva M., Adv.
Ms. Jasmine K., Adv.
Ms. Divyakshi Singh, Adv.
Mr. Abhinandan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Sole respondent has already filed counter affidavit.

Photocopies of original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the Ld. counsels for both the parties, in light of circular dated 10.01.2025.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar